

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
M.A. NO. 63/2024 IN ORIGINAL APPLICATION NO. 199/2023**

IN THE MATTER OF:

Kapil Dev & Ors.PETITIONER

VERSUS

Punjab Pollution Control Board & Ors.RESPONDENT

MEMO OF PARTIES

Kapil Dev & Ors.PETITIONER

VERSUS

- 1. Punjab Pollution Control Board**
Through its Member Secretary
Vatavaran Bhawan, Nabha Road, Patiala, Punjab-147001
Email- mppcb@gmail.com/ ppcbsee_zpl@yahoo.com
- 2. Deputy Commissioner, Ludhinana**
District Administrative Complex, Ferozepur Road, Ludhiana-141001
Email: dc.ldh@punjab.gov.in
- 3. Municipal Corporation, Ludhiana**
Through The Chief Executive Officer
Zone-D, Saraba Nagar, Ludhiana-141001
Email : commissionermcl@gmail.com
- 4. Punjab Mandi Board**
Through its Chairman
Punjab Mandi Bhawan, Sector 65-A,
S.A.S. Nagar (Mohali) - 160062
Email: imspmbsupport@weexcel.in